

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 205

New IA/2037/ND/2024 IN IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Under Section 7 (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Sougat Sinha, Mr. Navneet Kumar, Ms. Akansha Chugh, Advs.
For the Respondent	: Mr. Ashish A Mukhi, Ms. Kiran Sharma, Ms. Himani Chhabra, Advs., for RP of Supertech Ltd.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2037/ND/2024:-

Ld. Counsel for the Applicant as well as Ld. Counsel for the RP are present through VC. Ld. Counsel for the RP submitted that he has already received a copy of the application and seeks time to file reply. Ten days time is granted for filing reply. List the matter on **10.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)